

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 17/01/2018
Day : Wednesday
Time : 10:30A.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	ST/1028/2011	SATISH KUMAR CONTRACTOR LTD.	C.C.E PANCHKULA	Naveen Bindal/DR	
2	ST/60631/2017	C.C.E Rohtak	Food Corporation Of India	DR/Sunil Kumar Mukhi	


Prepared By


Checked By


21.1.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh